

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 647/252(3)/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018.**

**NAME OF THE COMPANY: M/s. Sandstrom Infotech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252(3)**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Pushkar Karni Sinha and Mr. Pratap Shankar, Advocates for the  
Petitioner.

Ms. Kusum Yadav, Company Prosecutor for the ROC,

Mr. Puneet Rai, Standing Counsel for the Income Tax Department with

Mr. Manas Tripathi, Advocate

**ORDER**

Reserved for Orders.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**